

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:268
ANSWERED ON:20.12.2004
POPULATION OF TIGERS
Boianapalli Shri Vinod Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the tiger population as per latest assessment alongwith the rate of increase registered therein over the last three years;
- (b) the details of projects launched to protect and check the declining number of tigers through comprehensive conservation measures and the achievements reported thereunder during the said period, State-wise;
- (c) the details and total number of cases of violation of Wildlife (Protection) Act, 1972 registered/reported during the said period and number of cases pending as on November 2004, State-wise; and
- (d) the details of fresh initiatives taken/to be taken for drawing a comprehensive action plan for conservation of tiger population?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a), (b), (c) and (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c) and (d) OF THE LOK SABHA STARRED QUESTION NO. 268 REGARDING POPULATION OF TIGERS DUE FOR REPLY ON 20.12.2004 BY SHRI B. VINOD KUMAR.

(a) The All India tiger estimation is done once in four years and the state-wise details of last such estimation done during 2001-02 along with figures pertaining to estimation done in 1993 and 1997 are at Annexure-1. The next All India estimation of tigers is due in 2005.

(b) The details of funding support provided to 28 Tiger Reserves falling in 17 states under the Centrally Sponsored Scheme of Project Tiger during the last 3 years are at Annexure -2. The Central Assistance under Project Tiger, inter alia, is provided for protection, habitat development, management and eco-development of Tiger Reserves to improve their conservation status.

(c) The details of cases for violation of Wildlife (Protection) Act, 1972 are not maintained at the level of the Central Government.

(d) The initiatives taken within the ambit of the National Wildlife Action Plan for tiger conservation are at Annexure -3
ANNEXURE-1

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 268 REGARDING POPULATION OF TIGERS DUE FOR REPLY ON 20.12.2004

POPULATION OF TIGERS IN THE COUNTRY AS REPORTED BY THE STATES

S.NO. NAME OF THE STATE 1993 1997 2001-02##

| | | | | |
|----|-------------------|------|------|-------|
| 1 | ANDHRA PRADESH | 197 | 171 | 192 |
| 2 | ARUNACHAL PRADESH | 180 | # | 61### |
| 3 | ASSAM | 325 | 458 | 354 |
| 4 | BIHAR | 137 | 103 | 76 |
| 5 | CHHATTISGARH | #### | #### | 227 |
| 6 | DELHI | NIL | NIL | NIL |
| 7 | GOA | 3 | 6 | 5 |
| 8 | GUJARAT | 5 | 1 | NIL |
| 9 | HARYANA | NIL | NIL | NIL |
| 10 | HIMACHAL PRADESH | NIL | NIL | NIL |
| 11 | JAMMU & KASHMIR | NIL | NIL | NIL |
| 12 | JHARKHAND | #### | #### | 34 |
| 13 | KARNATAKA | 305 | 350 | 401 |
| 14 | KERALA | 57 | 73 | 71 |

| | | | | |
|----|----------------|------|------|-----|
| 15 | MADHYA PRADESH | 912 | 927 | 710 |
| 16 | MAHARASHTRA | 276 | 257 | 238 |
| 17 | MANIPUR | # | # | NIL |
| 18 | MEGHALAYA | 53 | # | 47 |
| 19 | MIZORAM | 28 | 12 | 28 |
| 20 | NAGALAND | 83 | # | 23@ |
| 21 | ORISSA | 226 | 194 | 173 |
| 22 | PUNJAB | NIL | NIL | NIL |
| 23 | RAJASTHAN | 64 | 58 | 58 |
| 24 | SIKKIM | 2 | # | NR |
| 25 | TAMIL NADU | 97 | 62 | 60 |
| 26 | TRIPURA | NR | # | NR |
| 27 | UTTARANCHAL | #### | #### | 251 |
| 28 | UTTAR PRADESH | 465 | 475 | 284 |
| 29 | WEST BENGAL | 335 | 361 | 349 |

TOTAL 3750 3508 3642

N.R. = Not reported by State.
= Tiger census was not carried out.
= Under compilation/vetting
= Only for Namdapha Tiger Reserve.
= Figures included in undivided State.
@ = Entire state not covered.

ANNEXURE-2

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 268 REGARDING POPULATION OF TIGERS DUE FOR REPLY ON 20.12.2004

STATE-WISE RELEASE (Rs. in Lakhs)

Sl.No. Name of Tiger Reserve State 2001-02 2002-03 2003-04

| | | | | |
|----|-------------------|---------|--------|----------|
| 1 | Andhra Pradesh | 21.00 | 21.10 | 22.89 |
| 2 | Arunachal Pradesh | 82.76 | 35.875 | 68.75 |
| 3 | Assam | 46.00 | 65.70 | 75.00 |
| 4 | Bihar | 50.00 | 25.00 | 50.00 |
| 5 | Chattisgarh | 35.00 | 32.48 | 80.25 |
| 6 | Karnataka | 181.434 | 289.56 | 269.32 |
| 7 | Kerala | 50.00 | 63.75 | 120.68 |
| 8 | Jharkhand | 75.65 | 18.00 | 35.9915 |
| 9 | Madhya Pradesh | 472.18 | 786.44 | 1103.414 |
| 10 | Maharashtra | 209.231 | 621.79 | 228.45 |
| 11 | Mizoram | 20.495 | 98.32 | 67.56 |
| 12 | Orissa | 126.81 | 32.88 | 151.91 |
| 13 | Rajasthan | 170.319 | 294.92 | 158.330 |
| 14 | Tamil Nadu | 16.00 | 125.00 | 35.00 |
| 15 | Uttaranchal | 181.825 | 168.00 | 200.91 |
| 16 | Uttar Pradesh | 67.40 | 32.75 | 173.585 |
| 17 | West Bengal | 142.176 | 168.33 | 225.17 |

Total 1948.255 2879.895 3067.2105

ANNEXURE-3

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA STARRED QUESTION NO. 268 REGARDING POPULATION OF TIGERS DUE FOR REPLY ON 20.12.2004

1. Ongoing Funding Schemes:

Funding and technical help are provided to states under the Centrally Sponsored Schemes of 'Project Tiger', 'Assistance to National Parks & Sanctuaries' and 'Project Elephant' for enhancing the capacity and infrastructure of states to provide effective protection to wild animals including tiger.

2. Legal Measures Taken:

(i) Legal protection has been provided to wild animals under the Wildlife (Protection) Act, 1972, which has been amended and made more stringent.

(ii) The Central Bureau of Investigation (CBI) has been empowered under the Wildlife (Protection) Act, 1972 to apprehend and prosecute wildlife offenders.

3. Administrative and other Measures:

(i) A National Wildlife Action Plan (2002-16) has been adopted by the Indian Board for Wildlife under the Chairmanship of the Prime Minister in January 2002, which outlines the strategy for conservation and protection of wildlife in the country.

(ii) Government of India has set-up regional and subregional offices for wildlife preservation in major export and trade centers of the country to prevent smuggling of wild animals and their products.

4. International Conventions:

India is signatory to many international conventions relating to biodiversity conservation and control of illegal trade in wild flora and fauna.

5. Bilateral Agreements:

India has bilateral agreements with Nepal and China for controlling trans-boundary illegal trade in wildlife.

6. Global Tiger Forum:

A Global Tiger Forum of tiger range countries has been created for addressing international issues relating to tiger conservation.

7. Initiatives Taken for eliciting public support:

- Complementary inputs for Ecodevelopment and voluntary village relocation provided earlier in separate projects have now been merged with Project Tiger as an 'Umbrella Scheme'.

- Under the ongoing, externally aided 'India Eco-development Project', as many as 572 eco-development committees have been formed in seven Protected Areas (which includes six Tiger Reserves) covering 75,600 families, to reduce the dependency of local people on Protected Area resources, with reciprocal commitments. An amount of Rs. 15,692.30 lakhs has been provided to States for 6 Tiger Reserves till now under this Project.

8. New Initiatives Taken:

- Eight more potential sites have been identified for Project Tiger coverage.

- 'Project Allowance' has been provided under the scheme to field staff working in tiger reserves.

- Regional Monitoring of Tiger Reserves has been undertaken by a group of experts as per the normative standards of the Ministry.

- 100% Central Assistance is provided for deploying anti-poaching strike squads in Tiger Reserves, apart from expenditure relating to research, veterinary, monitoring and evaluation, compensation to the legal heir of staff / person killed while performing duty, and for monitoring of tiger population.

- Information and communication technology is under use for linking important tiger reserves in the GIS Domain for evolving a management support system and crime detection, dissemination of information through web and evolving a 'National Tiger Monitoring and Habitat Evaluation System' with regional protocols.

- The allocation under Project Tiger has been enhanced from Rs. 7500 lakhs in the IX Plan to Rs. 15,000 lakhs in the X Plan.